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Central Administrative Tribunal
Principal Bench

C.P. No. 93/2003 In.
O.A. No. 2008/2002

New Delhi this the 7th day of May, 2003

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)
Hon'ble Shri V.K. Majotra, Member (A)

Shri D.P. Shrivastava,
Ex. Area Manager,-
Indore Telecom Distt. (Retd.)
R/o Flat No. 55, Karishma Apartments,
I.P. Extn. 27, Patpar Ganj,
Delhi-110092.

-Petitioner

(By Advocate: Shri S.C. Luthra)

Versus

Shri Anil Vaish,
The Secretary,
Communication (Dept. of Telecommunication),
Sanchar Bhawan, 20, Ashok Road,
New Delhi.

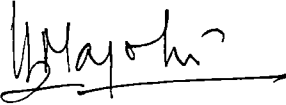
-Respondent

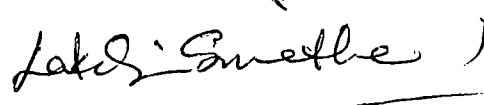
..... ORDER (Oral)

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)

Learned counsel for the petitioner submits that he does not wish to press CP-93/2003 as the respondents have complied with the Tribunal's directions in OA-2008/2002.

2. In view of the above facts and submissions, CP-93/2003 is dismissed.


(V.K. Majotra)
Member (A)


(Smt. Lakshmi Swaminathan)
Vice-Chairman (J)

cc. :